

Flood Management

10098. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any project for long term flood management has been proposed by Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A report on deeping and widening the leading channel to Thottappally spillway and allied protection works estimated to cost about Rs. 14 crores received in September, 1986 was examined in Central Water Commission and comments were sent in July, 1987. The State Government has been requested in February, 1990 to submit modified project report.

Reduction in Radial Distance Between Sugar Mills

10099. SHRI MADHAVRAO SCINDIA:
SHRI R.N. RAKESH:
SHRI PHOOL CHAND VERMA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is a proposal to withdraw or dilute the distance clause in the matter of issuing new licences for setting up sugar mills; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The Central Government is considering the

various aspects of the new licensing policy for the sugar industry to be followed during the VII th Five Year Plan including the distance criteria between the existing and proposed factory. The policy is expected to be finalised and announced shortly.

Member of Medical Council of India

10100. SHRIGANGA CHARAN LODHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the particulars of members and office bearers of the Medical Council of India, who have completed their terms as on 1.3.90; and

(b) the time by which the resultant vacancies existing in MCI are likely to be filled up?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) A list of members and office bearers of the Medical Council of India, who have completed their term as on 1.3.90, is given below under the heading statement.

(b) Efforts are being made to fill up the existing vacancies in the Medical Council of India expeditiously by nomination/election as per procedure prescribed in the Indian Medical Council Act, 1956 and rules made thereunder.

STATEMENT

List of Members Who Have Already Completed Their Terms as on 1.3.1990

Nominated under Section 3 (i) (a):

1. Dr. T.P. Sharma
2. Dr. B.K. Anand

Elected under Section 3(1) (b):

1. Dr. S. Arumugam
2. Dr. H.B. Rajasekhar
3. Dr. M.P. Mahrotra
4. Dr. Dudithi Swamy
5. Dr. P. Siva Reddy
6. Dr. R.P. Sinha
7. Dr. P.L. Shukla
8. Dr. C. Nageswara Rao
9. Dr. G. Bakthavathsalam
10. Dr. S. Gnanadesikan
11. Dr. J.N. Bhaduri

Nominated under Section 3 (1) (c):

1. Dr. S.N. Deshmukh
2. Dr. Jayaseelan Mathias
3. Dr. P. Narasimha Rao
4. Dr. P.K. Prusthy
5. Dr. S. Bheemappa

Elected under Section 3 (1) (d):

1. Dr. M.G. Garg
2. Dr. Balakrishna Pillay
3. Dr. Vasant Anant Kamat
4. Dr. R.G. Jimulia
5. Dr. Radha Mohan Singh

6. Dr. Chuni Lal Bajaj

7. Dr. Krishan Gopal Mittal.

WHO Report on Health Care

10101. SHRI RAM SAGAR (Saidpur): Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a WHO report wherein it has been stated that a large number of deaths could be avoided by shifting a small amount of resource to health care; and

(b) if so, the details of the steps taken to implement the recommendations of the report?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Yes, Sir. Under the National Health Policy programme like Immunization, Primary Health Care, Control of Diarrhoeal Diseases are given due priority by the Government. This will facilitate in expanding health care facilities.

Capacity Utilisation of FCI

10102. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the godown capacity of Food Corporation of India in various States have been fully utilised during 1989-90;

(b) if not, the average capacity utilised by FCI during the above period;

(c) the reasons for under-utilisation if any; and

(d) the steps taken for full capacity utilisation?